

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 16 of 2013

Dated : 6th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Meenakshi Energy Pvt. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Ms. Mandakini Ghosh

Counsel for the Respondent(s):
Mr. Nikhil Nayyar
Mr. TVS Raghavendra Sreyas for R-1
Ms. Jyoti Prasad
Mr. Param for R-2 & 3
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R-4

ORDER

Rejoinder is being filed today by the learned counsel for the Appellant after serving copy on the other side.

Post the matter for hearing on **13.05.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vt